

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).6565-6566/2011

COMMR.COMMERCIAL TAX U.P.

Petitioner(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing  
O.T.,c/delay in refiling SLP

Date: 12/08/2011 These Petitions were called on for hearing today.

For Petitioner(s) Mr. S.Akbar Abbas Abdi,Adv.  
Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s) Mr. Shetank S.,Adv.  
Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Sole respondent has filed Vakalatnma. Granted four  
weeks time for filing counter affidavit.

List the matter on 19.9.2011.

(SUNIL THOMAS)  
Registrar